

DHFL GENERAL INSURANCE LIMITED

CONTRACTORS ALL RISK POLICY

'ADD ON' COVER'

Owners Surrounding Property (UIN: IRDAN152A0026V01201718)

Attached to and forming part of the Policy No. _____

It is hereby declared and agreed that the Insured having paid the extra premium the Policy extends to cover loss of or damage to property located on or adjacent to the Project Site and belonging to or held in care, custody or control of the Principal(s) or the Contractor (s) shall only be covered if occurring directly due to the erection, construction or testing of the items Insured under Section I and happening during the period of cover. This cover does not apply to Construction / Erection Machinery, Plant and Equipment, Temporary Buildings and Temporary site installations. Limit of indemnity shall be ------% of the Policy Sum Insured.

The Policy does not cover loss due to Fire, Lightning, Explosion and Aircraft damage.